

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-52/2006/8560/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the 17<sup>th</sup> October, 2023.

Sub: **Casual Leave.**

Ref:- Your letter No.DJKA/2023/13675 dtd. 11.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 12.10.2023, till the morning of 14.10.2023.** The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/8561/A, dated 17.10.2023**

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**